

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 335**

TP(Co. Act)- 47(PB)/2022 Lod CP No. 167/2016

**IN THE MATTER OF:**

Om Scaffolders

**.....APPLICANT/PETITIONER**

**Vs**

Odeon Builders Pvt Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 433(e)/433(f) of Com Act-1956**

**Order delivered on 06.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Nitesh Jain, Advocate.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Learned Counsel appears for the Applicant. Proxy Counsel appearing for the Respondent seeks an adjournment.

List the matter on **15.07.2024**.

Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**